

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-129/2006/2264/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the 16<sup>th</sup> March, 2023.

Sub:- Withdrawal of **Casual leave.**

Ref:- Your letter No. DJ/BAK/2023/1264 dated 03.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of **casual leave for 06.03.2023** has been accepted.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-129/2006/2265/A, dated 16-03-2023**

Copy to:

✓1. The Project Manager, Gauhati High Court

**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*